

(5)

Central Administrative Tribunal Principal Bench

C.P. No.122 of 2001
in
O.A. No. 2665 of 2000

New Delhi, this the day of 16th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr. Govindan S. Tampi, Member(A)

1. S.P.Goswami,
P.G.T.(Chemistry),
Kendriya Vidyalaya,
Pocket B, House No.46, L.I.G. Flats,
G.T.B. Enclave, Delhi-110092.
2. Sukhbir Singh,
P.E.T.
Kendriya Vidyalaya,
Vill. & P.O. Nangal Devwat,
3. D.K. Chauhan
P.E.T.
Kendriya Vidyalaya
1263/5, Patel Nagar,
Gurgaon. ... Applicants.
(By Advocate: Shri Anil Srivastava)

Versus

H.M. Cariae,
The Commissioner
Kendriya Vidyalaya Sanagathan
18, Institutional Area,
Shaheed Jeet Singh Marg, N.Delhi. .. Respondent

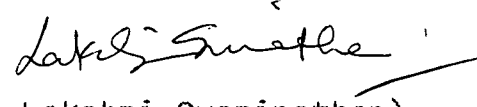
ORDER (Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Learned counsel for the petitioner submits that the respondents have since complied with the Tribunal's order dated 20.12.2000 in OA 2665/2000. He fairly submits that in the circumstances he does not wish to press this CP.

2. Noting the above submissions CP 122/2001 in OA 2665/2000 is allowed to be withdrawn. Notice issued to the alleged contemnor is discharged and the file is consigned to the record room.


(Govindan S. Tampi)
Member(A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman(J)

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